

Enactment of MV Act

942. SHRI KAMAKHYA PRASAD TASA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has enacted a new Motor Vehicle Act in the country;

(b) if so, the details thereof; and

(c) the total collection of taxes after enactment of new Motor Vehicle (MV) Act?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The parliament has recently passed the Motor Vehicles (Amendment) Act, 2019 providing for amendments to the Motor Vehicles Act, 1988 and published in the Gazette of India on 9th August, 2019. The Ministry has made operational around 60 provisions of the new Motor Vehicles (Amendment) Act, 2019 starting from 1st of September 2019 in whole of India vide SO 3110(E) dated 28th August, 2019 and SO 3147(E) dated 30th August, 2019 respectively.

(c) The information available in VAHAN software of the NIC is given in Statement.

Statement*Collection of taxes*

(All values in crore)

Sl. No.	State	Sep-19	Oct-19	Nov-19	Dec-19	Jan-20	Grand Total
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	1.83	1.86	1.91	1.59	1.73	8.91
2.	Assam	54.24	68.44	50.02	42.44	52.73	267.87
3.	Bihar	111.22	142.68	154.28	114.27	124.65	647.1
4.	Chhattisgarh	65.61	118.51	100.77	73.09	90.53	448.51
5.	Chandigarh	6.78	13.91	9.2	11.37	9.12	50.39
6.	Daman and Diu	0.68	0.81	0.74	0.7	0.61	3.55

1	2	3	4	5	6	7	8
7.	Delhi	94.6	155.28	125.39	111.36	138.56	625.2
8.	Dadra Nagar Haveli	1.21	1.68	1.59	1.27	1.76	7.51
9.	Goa	12.39	15.91	14.67	27.01	9.7	79.68
10.	Gujarat	155.84	297.42	205.25	188.87	200.21	1,047.61
11.	Himachal Pradesh	9.86	21.25	14.18	13.27	15.91	74.48
12.	Haryana	132.81	203.89	155.01	173.66	201.09	866.46
13.	Jharkhand	60.54	68.94	71.24	59.77	64.98	325.46
14.	Jammu and Kashmir	9.53	25.77	25.1	37.72	38.97	137.1
15.	Karnataka	377.39	503.95	502.98	385.63	570.45	2,340.39
16.	Kerala	255.44	286.73	193.64	270.33	275.8	1,281.95
17.	Maharashtra	438.48	711.28	667.5	501.61	700.1	3,018.97
18.	Meghalaya	5.04	5.54	4.82	3.48	5.98	24.86
19.	Manipur	2.92	2.65	3.49	3.33	3.68	16.07
20.	Mizoram	1.37	1.48	1.73	1.36	1.68	7.61
21.	Nagaland	6.69	6.67	6.39	5.16	8.36	33.27
22.	Odisha	64.01	150.68	73.37	73.38	116.23	477.67
23.	Punjab	80.19	156.16	103	114.44	153.73	607.52
24.	Puducherry	4.11	13.39	3.83	4.5	14.11	39.94
25.	Rajasthan	150.88	328.05	276.88	188.99	240.52	1,185.31
26.	Sikkim	1.54	1.1	1.51	1.28	2.33	7.76
27.	Tamil Nadu	254.34	309.64	435.65	273.86	388.53	1,662.02

1	2	3	4	5	6	7	8
28.	Tripura	3.86	4.3	4.16	2.84	3.94	19.09
29.	Uttarakhand	36.55	66.19	56.97	47.32	58.26	265.29
30.	Uttar Pradesh	301.61	550.09	511.46	378.01	500.34	2,241.51
31.	Arunachal Pradesh	1.83	1.86	1.91	1.59	1.73	8.91
TOTAL		2,848.38	4,343.77	3,940.72	3,244.53	4,140.18	18,517.58

Note: - Data for Andhra Pradesh, Madhya Pradesh, Telangana, Lakshadweep and Andaman and Nicobar Islands and some RTOs of Arunachal Pradesh has not been provided as they are not in centralized Vahan.

Declaration of roads as NHs in Rajasthan

†943. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to promulgate a necessary Gazette Notification related to National Highways involving fifty roadways, a total length of 4772 km. in the State of Rajasthan for which an 'in-principle approval' had already been granted; and

(b) by when these fifty roadways would be declared as National Highways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government has "identified 50 State roads as 'In-principle' National Highways(NHs) in the State of Rajasthan for consideration of declaration as new National Highways depending upon the outcome of Detailed Project Report (DPR). The Ministry considers declaration of some State roads as NHs, from time to time, based on requirement of connectivity, inter-se priority and availability of funds.

Wild animals killed in road accidents

944. SHRI DEREK O' BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether road networks which fragments the habitat of wild animals are making them prone to fatal accidents;

†Original notice of the question was received in Hindi.